

**SHRI ATAL BIHARI
VAJPAYEE :**

Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) whether her attention has been drawn to the speech made by the Chief Minister of Tamil Nadu, demanding more autonomy for the States ; and

(b) if so, what is Government's attitude towards the demand of the States for more autonomy in financial and economic affairs ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT) : (a) Government have seen such Press Reports.

(b) Questions relating to Centre-State relations have been studied in depth by the Administrative Reforms Commission and the Study team appointed by the Commission. The Administrative Reforms Commission have come to the conclusion that "the provisions of the Constitution governing Centre-State relations are adequate for the purpose of meeting any situation or resolving any problem that may arise in this field". The recommendations of the Administrative Reforms Commission on Centre-State relationships are under examination.

Setting up of Tea Corporation

*80. SHRI B. NARAYANAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether a Tea Corporation has been set up ;

(b) if so, the functions of the Corporation ; and

(c) if it has not yet been set up, the draft outlines of the Corporation proposed to be set up ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) to (c). A proposal to set up a Tea Corporation for marketing of packaged tea is under consideration of Government. Details of the set-up of the Corporation and its functions are being worked out.

**Lack of Credit facilities for Exporters for
Trade with U.A.R.**

*83. SHRI SUBODH HANSDA : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Indian exporters are in difficulty to implement the orders they have booked with the U.A.R. for lack of credit facilities from Government ;

(b) whether this has also affected the import trade ; and

(c) whether this has been brought to the notice of Government and, if so, now Government propose to remove the imbalance ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP MANTRI) (SHRI A. C. GEORGE) : (a) Yes, Sir ; some difficulties were experienced by our exporters due to the over-contracting by U.A.R. of Indian commodities considerably in excess of the stipulated ceilings provided in the trade arrangements.

(b) No, Sir.

(c) Yes, Sir ; this situation has been receiving constant attention of the two Governments. A trade delegation from U.A.R. held discussions with their Indian counterparts from 12-5-1971 to 20-5-1971 on the various aspects of the problems and its solution. The discussions are expected to be resumed in June/July, 1971 to evolve a suitable mechanism to prevent the recurrence of such a situation.

**Abolition of Special Privileges Enjoyed
By I.C.S. Officers**

*84. SHRI C. K. CHANDRAPPAN :
SHRI C. CHITTIBABU :

Will the PRIME MINISTER (PRADHAN MANTRI) be pleased to state :

(a) whether Government have considered the question of abolition of the special privileges enjoyed by the I.C.S. officers ; and

(b) if so, the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIK VIDHAG MEN RAJYA MANTRI) (SHRI KAM NIVAS MIRDHA) : (a) and (b). The matter is under consideration.